ANNEXURE-2
<table>
<thead>
<tr>
<th>Name</th>
<th>Position/Office</th>
<th>Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>Nazendra Kumar</td>
<td>Director, General (HQ), Corps</td>
<td>New Delhi 110011</td>
</tr>
<tr>
<td>Trishandev Yadav</td>
<td>Director (HQ), Department of Telecommunications</td>
<td>New Delhi 110002</td>
</tr>
<tr>
<td>Yashodhara Dixit</td>
<td>Director (HQ), Department of Railway Services</td>
<td>New Delhi 110003</td>
</tr>
<tr>
<td>Narender Kumar</td>
<td>Director, Central Railway, Rail Bhawan</td>
<td>New Delhi 110011</td>
</tr>
<tr>
<td>Ashok Sinha</td>
<td>Director, Central Railway, Rail Bhawan</td>
<td>New Delhi 110011</td>
</tr>
<tr>
<td>Sushma Raniwal</td>
<td>Director, Central Railway, Rail Bhawan</td>
<td>New Delhi 110011</td>
</tr>
<tr>
<td>Ravi Nirmal</td>
<td>Director, Central Railway, Rail Bhawan</td>
<td>New Delhi 110011</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

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**Notice**

The document contains contact information for various officials and their respective offices. The table lists names, positions, and addresses associated with different departments and organizations. The information is structured in a tabular format for clarity.
36. Sanjay Chopra, A/P/DDCY, CMIE, D-II Wing, R.No. 309, Sonia Bhawan, New Delhi

37. Keshal Kuma, Director Transport Planning, Railway Board, Ministry of Railways, New Delhi

38. Virender Singh, Director General, ITBP, Noida

39. Rajesh Kumar, Director, Ministry of Home Affairs, New Delhi

40. S.N. Seth, Additional Director, Air Force Station, Halwara, Ludhiana, Punjab

41. Arvind Kumar Agarwal, Director, Housing and Urban Poverty Alleviation, Ministry of Housing and Urban Affairs, New Delhi

42. Dipak Kumar, Additional Director, Ministry of Information and Broadcasting, New Delhi

43. Ravi Nigam, Director, Ministry of Home Affairs, New Delhi

44. Sanjiv Kant, Director, ITBP, Noida

45. Rajesh Kumar, Director, Ministry of Environment, Forests and Climate Change, New Delhi
ANNEXURE-II

1. Paul Raghavan Laxmi, Commissioner (Agriculture), Central Excise, Customs & Service Tax, Bhawan
2. Aparna Bhatn, Director, Department of Economic Affairs, North Block, New Delhi
4. Deepika Ummesh, Joint Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
5. Shripati Sinha, Additional Secretary, Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, Room No. 147A, Rashtrapati Bhawan, New Delhi
6. Shri Rajender Kumar, Deputy Secretary, PCVC, DOD (MUD), Room No. 29/1, South Block, New Delhi
7. Raja Satsavna, Joint Director, NCB, East Block, 7, Sector I, R.K. Puram, New Delhi
8. Sunil Kumar Dhawan, DIG-Deputy Director General, Traffic Police, SSP, Aligarh, UP
10. Rajender Kumar Agarwal, Joint Secretary, Mo Housing and Urban Poverty Alleviation, Room No. 147A, Rashtrapati Bhawan, New Delhi
11. Taj Hussain, Special Commissioner of Police, I.P. Police Headquarters, MSO Building, ITO, New Delhi
12. Dipesh Jenuka, Inspector General (SIT), Dist. Govt. FPOP Police, Forest, Block No. 2, CGO Complex, Lodhi Road, New Delhi-110001

[Signature]

Note: The above list includes the names, designations, and positions of the officers presently posted in the departments or organizations mentioned.
BOND TO BE EXECUTED BY A GOVERNMENT SERVANT BEFORE PROCEEDING
FOR Advanced Professional Program in Public Administration (APPDA) at the Indian
Institute of Public Administration, New Delhi.

KNOW ALL MEN BY THESE PRESENTS THAT I, ________________________, resident of
__________________________, at present employed as ________________________,
in the Ministry/Department/State Government/Organization____________________,
do hereby bind myself and my heirs, executors and administrators, to pay to the President of India
(hereinafter called the ‘Government’) on demand, ‘all charges and expenses’ that shall or may have
been incurred by the Government for my training i.e. all monies paid to me or expended on my
account during training such as pay and allowances, leave salary, cost of fee, travelling and other
expenses, cost of international travel and cost of training abroad met by the govt/agency concerned,
etc. at the Indian Institute of Public Administration (IIPA), New Delhi, together with interest thereon
from the date of demand at Government rates, for the time being in force, on Government loans or, if
payment is made in a country other than India, the equivalent of the said amount in currency of that
country converted at the official rate of exchange between that country and India AND TOGETHER
with all costs between the attorney and the client.

WHEREAS I, ________________________, am being deputed for training for APPPA
Training Programme at IIPA, New Delhi which includes 2 weeks international exposure.

AND WHEREAS for the better protection of the Government I have agreed to execute this
bond with such conditions as written hereunder:

NOW THE CONDITION OF THE ABOVE WRITTEN OBLIGATION IS THAT, in the
event of my failing to resume duty, or resigning or retiring from service or otherwise quitting service,
without returning to duty after expiry or termination of the period of training, OR failing to complete
the training programme, OR quitting the service at any time within a period of FIVE (5) years after
my return to duty, I shall forthwith pay to the Government or as may be directed by the Government,
on demand the said sum together with interest thereon from the date of demand at Government rates
for the time being in force on Government loans.

AND upon my making such payment the above written obligations shall be void and of no
effect; otherwise it shall be and remain in full force and virtue.

The Bond shall in all respects be governed by the laws of India for the time being in force and
the rights and liabilities hereunder shall, where necessary, be accordingly determined by the
appropriate Courts of India.

The Government of India has agreed to bear the stamp duty payable on this bond.

Signed and delivered this the ___________ day of ___________ month of the year Two
Thousand and ____________

Signed and delivered by ________________________ (Name and designation)

In the presence of _______ and _______

Witnesses: 1. ________________________ 2. ________________________

ACCEPTED

on behalf of the President of India by the Cadre Controlling Authority
(Authorised Signatory)
Application Form (PART A, to be filled by the applicant)

<table>
<thead>
<tr>
<th>Name</th>
<th>Service/Cadre</th>
<th>Allotment Year</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
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</tbody>
</table>

<table>
<thead>
<tr>
<th>Present Designation</th>
<th>Official Address</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
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</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Mobile</th>
<th>Email</th>
</tr>
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<tbody>
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</tr>
</tbody>
</table>

**Eligibility (Age):** maximum 50 (53 in case of SC/ST) as on 1/7/17

<table>
<thead>
<tr>
<th>Date of Birth</th>
<th>Age as on 1/7/17</th>
<th>Belong to SC/ST</th>
</tr>
</thead>
<tbody>
<tr>
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</tr>
</tbody>
</table>

**Eligibility (Length of Service in Group 'A'):** minimum 10 years as on 1/7/17

<table>
<thead>
<tr>
<th>Date of Joining Group A</th>
<th>Years in Group A as on 1/7/17</th>
</tr>
</thead>
<tbody>
<tr>
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</tbody>
</table>

**Eligibility (Previous Training attended, in India and abroad, of 2 weeks or more duration in last 5 years):**

Program Name, Institution, Place  Date attended From & To

<table>
<thead>
<tr>
<th>Deputation Details (Please fill information below only if you are presently on deputation to GOI):</th>
</tr>
</thead>
<tbody>
<tr>
<td>Date: start of Deputation</td>
</tr>
<tr>
<td></td>
</tr>
</tbody>
</table>

Please write max 150 words on why do you want to attend this programme?

<table>
<thead>
<tr>
<th>If selected, would you require hostel accommodation in the IIPA?</th>
<th>YES / NO</th>
</tr>
</thead>
<tbody>
<tr>
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<td></td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Date:</th>
<th>Place:</th>
<th>Signature of applicant:</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

PART B, to be filled by the Sponsoring authority

Reasons for nominating the officer for this program?

How will the training be useful for the organization?

After completion of training what kind of work do you intend to assign to the officer?

✓ It is certified that the cadre clearance in respect of the Applicant has been obtained. A copy is enclosed.
✓ It is certified that the officer is clear from the vigilance angle.
✓ It is certified that the officer has not been nominated for Central Deputation under Central Staffing Scheme. (Applicable in the case of officers working in their cadres)
✓ It is certified that the details filled by the applicant in Part-A of the form are correct as per records.

(Signature, Name & Designation of Sponsoring Authority)